

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No 191

Dated : 14/07/2020.

This is for information of all concerned that in view of the letter of the Ld. Additional District & Sessions Judge, 1st Court, Serampore intimating the difficulties faced by the officers in running the Courts as per roster due to dearth of staffs who hails from the areas declared as 'Containment Zone' and further considering the intensifying cases of Covid-19 near the Court areas, the following modifications are made for the present:-

- Sri Mahananda Das, Additional District & Sessions Judge, 2nd Court, Serampore is hereby exempted from attending his duty on **17/07/2020**.
- Akram Ahmed, Civil Judge (Jr. Divn.), Additional Court, Serampore is also hereby exempted from attending his duty on **17/07/2020**.
- The staff members of the abovementioned Courts are hereby exempted from attending their duties on the abovementioned date i.e. on **17/07/2020**.

The order No.174 dated 26/06/2020 is hereby modified to this extent.

Sd/-

District Judge, Hooghly